

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir.

(b) Does not arise.

NAGARJUNASAGAR PROJECT

*370. **SHRI Y. A. REDDY.** Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Andhra Pradesh have requested the Government of India for an immediate loan of Rs. 13 crores for completing the first stage of Nagarjunasagar Project so that the project can be made use of to irrigate a few lakh of acres immediately after its first stage of completion; and

(b) if so, what action the Government of India have taken in the matter?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The Government of Andhra Pradesh have requested for additional loan assistance for Nagarjunasagar Project, suggesting two alternatives —

(i) If an additional sum of Rs. 13 crores is invested during 1964-65 and 1965-66, an extent of 5.7 lakh acres could be brought under irrigation in the first and second years of the Fourth Plan.

(ii) If, however, the additional investment is of the order of Rs. 16.78 crores, the area which could be brought under irrigation would increase to 8.23 lakhs acres.

(b) The State Government have been asked to go ahead with the Project on the basis that an additional assistance of Rs. 4 crores will be provided in 1964-65. The additional requirements for 1965-66 will be considered during the ensuing Annual Plan discussions with the State.

केन्द्रीय सार्वजनिक निर्माण विभाग के कर्मचारी

*३७१. श्री गिरिराज किशोर दपुर : क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सार्वजनिक निर्माण विभाग में कितनी अवधि की सेवा के पश्चात् कर्मचारियों को स्थायी किया जाता है ;

(ख) क्या ऐसे भी कर्मचारी हैं जिन्हें १० साल या उससे अधिक समय तक कार्य करने के बाद भी स्थायी नहीं किया गया है ;

(ग) यदि हा, तो उनकी संख्या कितनी है ;

(घ) क्या सरकार स्थायी तथा अर्ध-स्थायी कर्मचारियों को ग्रैज्युटी तथा पेंशन की सुविधायें देती है ;

(ङ) क्या ग्रैज्युटी उन कर्मचारियों को दी जाती है जिन्होंने १० या १५ वर्ष काम किया हो ;

(च) यदि हा, तो क्या ऐसे लोग भी हैं जिन्हें १५ वर्ष के बाद कार्यमुक्त करके कोई ग्रैज्युटी या पेंशन नहीं दी गई ; और

(छ) यदि हा, तो इसका क्या कारण है ?

†[C.P.W.D. EMPLOYEES

*371. **SHRI G. K. KAPOOR:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the period of service after which employees are made permanent in C.P.W.D.;

(b) whether there are employees who have not been made permanent even after 10 or more years of service;

†[] English translation.